

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/ /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dhruvad Kashyap Das.
Presiding Officer, MACT No.2, Guwahati. Kamrup(M)

Dated, Guwahati the July, 2021.

Sub: **Vehicle Permission .**

Ref:- Your Letter No. MACT-2/2374/2021 dtd. 27.07.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to use the official vehicle of District & Sessions Judge, Hailakandi, to go to Hailakandi along with family, for your joining, at your own cost on 02.08.2021/03.08.2021.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/3121 /A, dated 29/07/2021 .

Copy to:-

1. The District and Sessions Judge, Hailakandi. *You have been asked to send the official Vehicle of the District and Sessions Judge, Hailakandi on 01.08.2021 to pick up Shri Das with family from Guwahati for his joining.

2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rds